

**THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I, CHANDIGARH BENCH, CHANDIGARH**

Item 6

CP(IB) No. 171/Chd/Chd/2020

Under Section 9, IBC 2016

In the matter of:-

J.V. Texpro Private Limited

...Petitioner/ Operational Creditor

Vs.

Rana Polycot Limited

...Respondent/ Corporate Debtor

Due to power failure, the matter could not be taken up today, hence
adjourned to 26.10.2023.

-sd-
Court Officer

September 04, 2023
SM